

Duty Act, 1953 came into force on 15th October, 1953. Under this Act, estate duty levied on the value of the estate which has passed or is deemed to pass on the death of a person. A large number of assessments under the Estate Duty Act have been made in Tamil Nadu since the coming into force of the Estate Duty Act. The estate duty authorities do not maintain any record to indicate as to how many of the deceased persons (in respect of whose estates assessments under the Estate Duty Act have been made) fell in the different categories of profession or occupation. The required information is, therefore, not readily available and cannot be gathered unless records of all assessments made from the inception of the Act are carefully scrutinised, which will involve considerable time.

If the Hon'ble Member desires to have information of individuals in the category mentioned about their estate duty assessments, the same will be gathered and furnished

U S. Aid to India

8496 SHRI C K CHANDRAPPA:
SHRI SHRIKISHAN MODI:

Will the Minister of FINANCE be pleased to state:

(a) whether the US Government had decided to de-freeze the U.S. non-project aid of \$87 million to India which had been suspended since 1971 December; and

(b) if so what is the reaction of the Government of India thereto?

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN):

(a) Yes, Sir

(b) The Government of India considers this an appropriate step.

Decline in the export of engineering goods

8497. SHRI C. K. CHANDRAPPA:
Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been drawn to the news appearing in "Hindustan Standard" dated the 12th March, 1973 captioned "UK business team Chief says delivery of Indian engineering goods poor"; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF COMMERCE
(PROF. D. P. CHATTOPADHYAYA):

(a) Yes, Sir.

(b) No specific complaints have been received about undue delay in delivery of engineering goods against export orders. Possibility of delay having occurred in a few cases due to steel shortage, however, is not ruled out. The supply position of steel is improving

Consideration of Recommendations of the Third Pay Commission

8498. SHRI S M BANERJEE:
SHRI SAMAR GUHA:

Will the Minister of FINANCE be pleased to state:

(a) whether the newly constituted Cell in his Ministry has considered the various recommendations of the Third Pay Commission, if so, its reaction;

(b) whether any report has been submitted by the Cell to Government for consideration and implementation of the Pay Commission's Report; and

(c) whether this will be discussed with the Government employees' representatives?